

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 22.11.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.150/2021	BVVSS Krishna Prasad V Stressed Assets Stabilization Fund & anr	Anirudh Krishnan	S. Satyanarayanan R1 Nivedita Bhaskaran R2
2.	Comp App (AT)(CH) (Ins) No. 179/2021	Aswathi Agencies V Bijoy P Pulipra RP of PVS Memorial Hospital & 2 Ors	Pranava Charan M G Sunil N	
3.	Comp. App. (AT)(CH)(Ins) No. 197/2021 & IA No. 399/2021, 400/2021 & 488/2021	Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	Dinkar Singh (Vakalat Not Filed)
4.	Comp.App (AT)(CH)(Ins) No. 209/2021 & IA No. 419 & 536/2021	Ganapathi Reddy & Anr V Bhrugesh Ramchandra Amin & 2 ors With	Ulaganathan & Kannan	R. Sivaraman R2 R1 Served on 27/09/2021 R3 Served on 24/09/2021
5.	Comp.App (AT)(CH)(Ins) No. 210/2021	Sree Balajee Transport & 17 Ors V Bhrugesh Ramchandra Amin & 2 ors	Ulaganathan & Kannan	R. Sivaraman R2 R1 Served on 27/09/2021 R3 Served on 24/09/2021
6.	Comp App (AT)(CH)(Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd With	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
7.	Comp App (AT)(CH)(Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
8.	Comp App (AT) (CH) No.34/2021	Macquarie SBI Infrastructure Investments Pvt Ltd & Anr V K. Sadananda Shetty & 14 Ors	K. Gowtham Kumar A.K. Athiban Vijay	Deepika Murali Caveator For R1-R5 R6 -R12 Notice Served on 24/09/2021 R14 Notice Served on 28/09/2021 R15-Left (24/09/2021)
9.	TA No.60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal V T. R. Venugopal & ors With	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 -17
10.	TA No.61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal V T. R. Venugopal & ors With	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 - 15 & 17
11.	TA No.62/2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal V T. R. Venugopal & ors With	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R3,5,6,7,9,10,11,12,13 & 15

12.	TA No.96/2021 (Comp App) (AT) No. 359 of 2019	Danesa Raghulal Vs T.R. Venugopal & 3 others With	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
13.	TA No.97/2021 (Comp App) (AT) No. 361 of 2019	Danesa Raghulal Vs T.R. Venugopal & 3 others With	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
14.	TA No.98/2021 (Comp App) (AT) No. 362 of 2019	Danesa Raghulal Vs T.R. Venugopal & 3 others	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
15.	TA No. 74 & 75/2021(Comp. APP(AT)(Ins)N os. 594- 595/2020)	G. Vinod Vs Venkataraman Jayagopal & Anr.	Sathish Pandey	Mr. Goutham Shivshankar – R1 Mr. Abhijit Atur – R2

16.		Permission to file Additional Documents in TA No. 18/2021(Comp App (AT) No. 325/2019) IA No. 580/2021	K.Ravi R. Muruan Shanthanu Singh	325/2019 Krishna Srinivasan Geethi Ara R1, 3, 4, 6-11, 13, 16 Rohini Musa R24-R26 D. Prabakharan R12 328/2019 Krishna Srinivasan R1, 2, 7-13, 15- 27, 29-36, 39-43, 46 Geethi Ara R1, R3, R4, 6- 11, 13 & 16 Rohini MusaR24-R26 D. Prabakharan R37
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Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT)(CH)(Ins) No. 55/2021	B. Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	Vkiram Karla – R1 Mrs. J Parimalam R2

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For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)